

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2089  
ANSWERED ON TUESDAY, THE 1<sup>ST</sup> JANUARY, 2019**

**NGOs RECEIVING MAXIMUM CSR FUNDS**

**QUESTION**

2089. SHRI RAKESH SINHA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) how many PSUs have submitted road maps in line with suggestions given by the Hon'ble Prime Minister while addressing CMDs and Directors of PSUs on April 9, 2018; and
- (b) the top ten NGOs receiving maximum CSR funds from PSUs?

**ANSWER**

THE MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

(a): As reported by Department of Public Enterprises (DPE), 137 Central Public Sector Enterprises (CPSEs) have submitted their road map/action plans in compliance of the suggestions given by Hon'ble Prime Minister on the basis of recommendations emerging from CPSE Conclave held on 9<sup>th</sup> April, 2018.

(b): No such data is maintained by the Ministry.

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